



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,20th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Pet./368/2017 WITH LCR - 2 (TWO) FILES	MST. HAFIJA BEGUM BARBHUIYA @ HAJAN BIBI and ANR. Versus THE STATE OF ASSAM	MR.S ROY MR.M H LASKAR	MR. U N CHETIA MR. T HALOI PP, ASSAM
2	Tr.P.(Crl.)/3/2022	ROHAN SEAL SHARMA Versus PRIYA DUTTA SEAL SHARMA	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	B J BAROOAH MR. M B U AHMED
3	Crl.Pet./71/2022 WITH LCR 1 (ONE) FILE	CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. D PAUL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
8)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
9)	MR A CHANDRAN	18-07-2022	To	29-07-2022
10)	DR. R SARMAH	19-07-2022	To	31-07-2022
11)	DR. N DEKA	19-07-2022	To	28-07-2022
12)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
13)	MR B K KAR	26-07-2022	To	06-08-2022
14)	MR. H L MAURYA	21-07-2022	To	28-07-2022
15)	S BORGHAIN	20-07-2022	To	20-07-2022
16)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
17)	MR H Dey	20-07-2022	To	19-08-2022



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2599/2021 FIXED	MANTU RAM DAS Versus THE STATE OF ASSAM AND 17 ORS	MR H GUPTA MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM MR S MUKTAR (R5-R13)
2	WP(C)/4976/2021	SOMELA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
3	WP(C)/7397/2021 FIXED	BALURAM GOGOI Versus THE STATE OF ASSAM AND 10 ORS.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
4	WP(C)/3354/2022	NUR HOSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/7580/2019 FIXED	MANOJ KUMAR SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
2	WP(C)/9578/2019 FIXED	DIPAK HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR. H MAZUMDER	MR. T J MAHANTA GA, ASSAM SC, GHC
3	WP(C)/941/2021	MAFIDUR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS.	MS. G BORAH	SC, ELEM. EDU
4	I.A.(Civil)/681/2022 WITH CRP(IO)/354/2019(D/O) in CRP(IO)/354/2019	ABDUL KARIM AND 9 ORS. Versus MD. REBEKA RAHMAN AND 2 ORS.	MR. A K DUTTA	

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